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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

REPRESENTED BY

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 397/398

1. M/S. G. SIVASHANKARAN

NAME (IN CAPITAL)

Counsel for petitioners (C.SWAJHAN ICARAN)

**SIGNATURE** 

## **ORDER**

Senior Counsel for Petitioners and Respondents not present. Proxy counsel representing Counsel for respondents present. Mr.G.Sivashankaran representing Senior Counsel for Petitioners is present. Both proxy counsel prayed for time for submission of arguments. On their request, one last and final opportunity is given. Put up on 10.07.2017 at 10.30 A.M.

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(CH. MOHD. SHARTEF TARIQ) MEMBER (JUDICIAL)